

Government of Jammu and Kashmir
Department of Law, Justice and Parliamentary Affairs
Civil Secretariat
Srinagar/Jammu

Subject:-Litigation Reforms and effective monitoring of Litigation in Union territory of Jammu and Kashmir-Appointment of Officer In charge(OIC) Litigation.

GOVERNMENT ORDER NO:-18100-JK (LD) of 2023

DATED:- 28 - 12 - 2023

Sanction is hereby accorded to the appointment of Officer's of Agriculture Production & Farmers Welfare Department (Horticulture) as mentioned in annexure to this Government Order as Officer Incharge (OIC) Litigation for the cases indicated against each including Contempt Petition, if any, pending before Hon'ble High Court of Jammu and Kashmir/Central Administrative Tribunal.

The terms and conditions of appointment of the OIC shall be governed by the provisions of Government Order No.1673-JK(LD) of 2021 dated 24.03.2021.

By order of Government of Jammu and Kashmir.

Sd/-

(Achal Sethi)

Secretary to Government

No:-LAW-OIC/32/2023

Dated:- 28 - 12 - 2023

Copy to the:-

1. Learned Advocate General, J&K.
2. Principal Secretary to Hon'ble Lieutenant Governor, Raj Bhawan.
3. Joint Secretary(J&K), Ministry of Home Affairs, Government of India.
4. Registrar General, J&K High Court, Jammu/Srinagar.
5. Principal Secretary to Government, Agriculture Production & Farmers Welfare Department
6. Principal Secretary to Hon'ble Chief Justice, High Court of Jammu and Kashmir.
7. Director Litigation , Srinagar/ Jammu.
8. Law Officer concerned
9. Officer In Charge Litigation(OIC).
10. Private Secretary to Chief Secretary for information of Chief Secretary.
11. Private Secretary to Secretary Law.
12. Incharge Website.
13. Government Order file.
14. Concerned file.

(Reyaz Ali Bhat)

Assistant Legal Remembrancer

Am

Reyaz Ali Bhat
28.12.23

Annexure to the Government Order No.18100-JK(LD) of 2023 dated 28.12.2023

S. No.	Title of the Case	OIC
1	OWP No. 667/2016 Land Holders of Village Safanagri Vs. State and ors.	Mr. Mohammad Iqbal Wafai, Farm Manager, Zainapora.
2	OWP No. 610/2013 Gul Dar and os. Vs. State and Ors.	
3	T.A. No. 3834/2021 SWP No. 2514/2011 Sheeraz Ahmad Dobi and ors: Vs. State of J&K	
4	CP No. 433/2016 in OWP No. 667/2016 Land Holders of Safanagri Vs. State and Ors.	
5	TA/62/4692/2020 (SWP No. 319/2014) Muzaffar Ahmad Shah Vs. State and ors.	
6	OWP No. 1628/2017 Zubaida Akhtar Vs. Union of India	Mr. Vinay Kumar Dutta, Assistant Director (H)
7	OWP No. 463/2016 Rehbar Food Products Vs. Union of India and Ors.	
8	TA/62/1545/2021 (SWP No. 304/2016) Ab. Ahad Pandith Vs. State and ors.	Mr. V.K Gupta, Chief Horticulture Officer, Srinagar.
9	Civil First Appeal RFA 38/2022 State and ors Vs. Chuni Lal and Ors.	Mr. Muneer Ahmad Wani, CHO, Kupwara
10	TA/62/5906/2020 SWP No. 559/2017 Ab. Rashid Mir and Ors. Vs State and ors.	
11	TA/62/8316/2020 SWP No. 651/2017 Javeda Bano Vs. State and Ors.	
12	TA/62/6748/2020 SWP No. 2729/2018 Ab. Rashid Teli Andors. Vs. State and ors.	
13	TA No. 3416/2021 SWP No. 1617/2013 Ab. Rashid Teli And ors. Vs. State and ors.	
14	O.A. No. 332/2020 AB. Rashid Teli Vs. U.T. of J&K and Ors.	
15	TA/62/1407/2021 (SWP No. 291/2019) Showket Ahmad War and ors. Vs. State and ors.	
16	TA/62/9043/2020	

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	SWP No. 189/2020 Mohammad Hanief Teli Vs. UT. Of J&K and Ors.	
17	OA NO. 1611/2021 Rafiq Bano Vs. D/O Horticulture Jammu and Kashmir	
18	COD No. 6677/2020 In OWP No. 481/2010 titled Wali Mohd. Bhat Vs. State of J&K and Ors.	Mr. Mohammad Iqbal Baba, Chief Horticulture Officer, Budgam
19	WP (C) No. 677/2023 Gh. Mohammad Malik Vs. U.T. of J&K	
20	TA/62/6929/2021 (SWP No. 335/2017) Ali Mohammad Dar Vs. State and Ors.	
21	OWP No. 529/2019 Gh. Ahmad Malla and Ors Vs. State and ors	
22	WP(C) No. 1733/2023 titled Manzoor Ahmad Bhat Vs. U.T. of J&K and Ors.	
23	TA/62/3339/2021 SWP No. 1256/2017 Ghulamdin Lone Vs. State and ors.	Mr. Farooq Ahmad Tantray, Chief Horticulture Officer, Bandipora
24	T.A No. 5635/2021 SWP No. 1257/2017 Mohd Nazim Ud Din Shah Vs. State and Ors.	
25	WP (C) No. ____/2023 titled Gh. Mohammad Reshi Vs. U.T. of J&K and Ors.	
26	O.A. No. 203/2022 Tanveer Hadiat Mir Vs. U.T. of J&K and Ors	
27	LPA NO. 128/2023 U.T. of J&K and ors. Vs. Ab. Rashid Wani	
28	CPSW No. 254/2014 in SWP No. 1119 of 2012 Ab. Rashid Wani Vs. Asgar Samoon and Ors	Mr. Mohammad Ramzan War, Chief Horticulture Officer, Shopian
29	T.A No. 211/2022 SWP No. 25/2016 Mushtaq Ahmad Wani Vs. State and ors.	
30	TA No. 5061/2020 SWP No. 103/2015 Gh. Mohammad Dar Vs. State and ors.	
31	O.A. No. 71/2022 Tabin Ayoub Vs. U.T. Of J&K and Ors	
32	TA/62/3292/2021 (SWP No. 1135/2018) Sharief Ahmad Lone Vs. State and ors.	Mr. Zahoor Ahmad Bhat, I/C Chief Horticulture Officer, Anantnag
33	TA/62/8821/2020 (SWP No. 1413 of 2013) Ab. Gani Wani Vs. State and ors.	

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34	T.A./1054/2021 SWP No. 1217/2015 Ab. Gani Ahanger V/S State and Ors (Mst. Zaina Begm)	
35	O.A. No. 402/2023 Gh. Mohammad Wani Vs. U.T. of J&K and Ors.	
36	TA/62/660/2021 SWP No. 825 of 2016 A.R. Farash Vs. State of J&k and Ors.	
37	TA/62/952/2021 SWP No. 3673/2019 Nazir Ahmad Mir Vs. State and Ors.	Mr. Javid Ahmad Bhat, Chief Horticulture Officer, Pulwama
38	T.A. NO. 3455/2021 SWP No. 71/2017 S. Ranjit Singh Vs. State and Ors.	
39	CCP (S) No. 1339/2023 titled M/S Marshal Traders Vs. Gh. Rasool Khan and Ors.	
40	TA/62/1088/2021 SWP No. 2049 of 2016 M. Amin Reshi and Ors. Vs State and Ors.	Shafiqa Khalid, Deputy Director, Central
41	TA/62/5884/2020/ (SWP No. 1416/2014) Bashir Ahmad Wani Vs. State and Ors.	
42	CCP(S) No. 426/2020 in SWP No. 3089/2019 Gh. Rasool Khan Vs. Aijaz Ahmad Dar and Ors.	Mr. Rajinder Kumar, Chief Horticulture Officer, Baramulla
43	CP No. 186/2022 Pathan Majid Khan Vs. Naveen Kumar Chaudhary and ors.	
44	TA/62/2349/2021 (SWP No. 933/2019) Shamima Begum Vs. State and Ors.	
45	WP (C)No. 09/2023 Khazir Mohammad Dar Vs. U.T. oof J&K	Mr. Qazi TassaduqMuen, Farm Manager, ACHD Rajbagh

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